

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 120(ND)/09

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.09.2017**

Name of the Company: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) :

Ms. Divya Bhalla, Advocate
Ms. Suveni Bhagat, Advocate

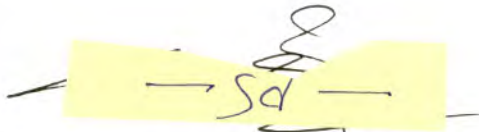
For the Respondent (s):

Mr. Shadan Farasat, Advocate
Mr. Shashi Pratap Singh, Advocate

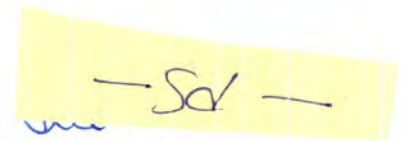
ORDER

No time left in view of the Special Bench constituted in which one of
us (Member, J) is a member.

Adjourned to 14th September, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**